

Annexure VI

Name of the Insurer:

Compliance Certificate

(Disclosures on Insurer's website)

This is to certify that in compliance with IRDAI Circular ref: _____, dt. _____ on Public Disclosures by Insurers, all the forms required to be published by M/s *(Name of the Insurer)* have been published on the website for the quarter/half-year/year ended _____ on _____ (date), as per the formats prescribed.

There are no deviations from the stipulated requirements.

It is further certified that

- A. The information furnished in the prescribed formats is complete and correct to the best of my knowledge and belief and nothing has been concealed or suppressed.
- B. The information furnished in the formats is consistent with the information as reported in the BAP Module of IRDAI.
- C. The information furnished in the prescribed formats is consistent with the books of accounts/financial statements and records for the company.
- D. The website disclosures are a part of the main menu on the home page and are placed together in one PDF file for each quarter under one financial year.

Date:
Place:

Signature

Name of the CEO

Name of the Insurance Co.
Seal of the Company